

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.1
C.A.(CAA)/23(AHM)2024

Proceedings under Section 230-232

IN THE MATTER OF:

Chandresh Finance Limited
Chandresh Marketing Private Limited

.....Applicant

.....Respondent

Order delivered on 02/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Advocate
For the Respondent :

ORDER

At the request of the Counsel for the applicant, the matter stands for filing a better certificate under Section 133 of the Companies Act, 2016 in the prescribed format supported by an additional affidavit.

Re-list on 16.05.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)